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W.P(C)No. 11855 OF 1985
ITEM No.1 Court No. 8 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 5 In
Writ Petition(Civil) No.11855/1985

WEL.ASSN.OF ABSORBED CENTL.GOVT.EMPLY&OR Petitioner (s)

VERSUS

U.O.I. & ANR. Respondent (s)

(directions/clarification of Court's order dated 26-4-2000 and Office Report)

Date : 08/05/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. BR Malhotra, (in person)

For Respondent (s) Mr. Altaf Ahmed, ASG
Mr. Ashok K Srivastava, Adv.
Mr. P Parmeswaran, Adv.
Mrs. Anil Katiyar, Adv. (NP)

Mr. KV Mohan, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

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.SP2
Petitioner, appearing in person, seeks leave to withdraw this IA for filing either review application or other application. The permission is granted. IA stands disposed of as withdrawn.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master